

constructed prior to 2007. For schools constructed post 2007, facility specific to school is funded through Ministry of HRD. States have been advised to provide facilities to the vicinity of school premises while planning / executing NRDWP water supply schemes.

(b) to (d) As reported by States on Integrated Management Information System (IMIS) of the Ministry, as on 02.01.2019;

- 80.42% of rural habitations are Fully Covered (*i.e.* getting more than 40 litre per capita per day (lpcd) safe drinking water) and 16.00% of rural habitation are Partially Covered (*i.e.* getting less than 40 lpcd safe drinking water).
- 55.15% of rural population is getting Piped Water Supply.
- 17.93% of rural households have household connection.

The information in respect of number of people who do not have access to safe drinking water close to homes is not maintained in the Ministry.

Construction of toilets under SBM (Gramin)

2743. SHRI RAM KUMAR KASHYAP: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of toilets constructed under Swachh Bharat Mission-Gramin (SBM-G), since its inception and the number of people who have benefitted under SBM-G, State/UT-wise; and

(b) the details of projects which are pending for more than three years along with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Under Swachh Bharat Mission-Gramin [SBM(G)], 9,10,11,273 individual household toilets have been constructed till 03.01.2019. State/UT-wise details are given in Statement-I (*See* below). As a result, 5,41,748 villages have been declared Open Defecation Free (ODF). State/UT-wise details are given in Statement-II (*See* below). Benefits of ODF are accrued to all household in the village.

(b) No project is pending under SBM(G) for more than three years.

Statement-I

State/UT-wise number of Individual Household Latrines (IHHLs) constructed under SBM(G) from 2.10.2014 to 03.01.2019

Sl. No.	State/UT	No. of IHHLs constructed from 2.10.2014 to 03.01.2019
1.	Andaman and Nicobar Islands	18535
2.	Andhra Pradesh	3807367
3.	Arunachal Pradesh	114907
4.	Assam	3216798
5.	Bihar	10565904
6.	Chhattisgarh	3307460
7.	Dadra and Nagar Haveli	18758
8.	Daman and Diu	1600
9.	Goa	28637
10.	Gujarat	3175926
11.	Haryana	633610
12.	Himachal Pradesh	172734
13.	Jammu and Kashmir	1077166
14.	Jharkhand	3344420
15.	Karnataka	4192130
16.	Kerala	226602
17.	Madhya Pradesh	6288830
18.	Maharashtra	5539576
19.	Manipur	243389
20.	Meghalaya	209357
21.	Mizoram	33999
22.	Nagaland	130781
23.	Odisha	5232264
24.	Puducherry	28002
25.	Punjab	302443
26.	Rajasthan	7642973
27.	Sikkim	4514
28.	Tamil Nadu	4717354
29.	Telangana	2812133
30.	Tripura	298016
31.	Uttar Pradesh	17060149
32.	Uttarakhand	478497
33.	West Bengal	6086442
TOTAL		9,10,11,273

Statement-II

*State/UT-wise number of ODF declared villages in the
country as on 03.01.2019*

Sl. No.	State/UT	ODF declared villages as on 3.1.2019
1.	Andaman and Nicobar Islands	192
2.	Andhra Pradesh	18841
3.	Arunachal Pradesh	5389
4.	Assam	22851
5.	Bihar	18654
6.	Chandigarh	13
7.	Chhattisgarh	18769
8.	Dadra and Nagar Haveli	69
9.	Daman and Diu	26
10.	Goa	22
11.	Gujarat	18261
12.	Haryana	6908
13.	Himachal Pradesh	15921
14.	Jammu and Kashmir	7565
15.	Jharkhand	29564
16.	Karnataka	26931
17.	Kerala	2027
18.	Lakshadweep	9
19.	Madhya Pradesh	50228
20.	Maharashtra	40500
21.	Manipur	2556
22.	Meghalaya	6028
23.	Mizoram	695
24.	Nagaland	1451
25.	Odisha	18651
26.	Puducherry	265
27.	Punjab	13726
28.	Rajasthan	42869
29.	Sikkim	441
30.	Tamil Nadu	12524
31.	Telangana	6889
32.	Tripura	979
33.	Uttar Pradesh	97623
34.	Uttarakhand	15473
35.	West Bengal	38838
	TOTAL	5,41,748